

Minerals & Metals Limited (KMML), a public sector enterprise of the Government of Kerala, for setting up a mineral separation plant, a captive power generation plant and enhancing the capacity of the existing titanium dioxide plant of KMML at an estimated total cost of Rs. 425 crore and requesting the Central Government for participation in the investment for this purpose, through Indian Rare Earths Limited (IREL), a public sector undertaking of the Government of India, Department of Atomic Energy (DAE). The proposal thus involve a large investment. The resources available with IREL as well as the IX Plan outlay indicated to the DAE are limited. Hence, it has not been possible to consider provision of Central financial assistance for the said project of KMML.

[*Translation*]

Construction of Dam

3064. SHRI KANTILAL BHURIA : Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government have received any proposal from the Government of Madhya Pradesh to construct a dam over Anas river for water supply scheme for Meghnagar industrial area in Jhabua Distt.;

(b) if so, the details thereof;

(c) the details of the contribution of Union Government and the Government of Madhya Pradesh thereto; and

(d) the time by which the dam is likely to be constructed?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) No such proposal is received in the Ministry of Water Resources.

(b) to (d) Do not arise.

[*English*]

Southern Water Grid

3065. SHRI FRANCISCO SARDINHA : Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to establish southern water grid in Goa;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) to (c) There is no proposal to establish southern water grid in Goa.

However, the Government have formulated a National Perspective Plan for Water Resources Development which envisages inter-linkages between various Peninsular rivers and Himalayan rivers for transfer of water from water surplus basins to water deficit basins for optimum utilisation of Water Resources in the country.

Upper Krishna Project

3066. SHRI H.G. RAMULU : Will the PRIME MINISTER be pleased to state:

(a) the total funds earmarked for Upper Krishna Project in Karnataka under the Accelerated Irrigation Benefit Programme, during 1997-98; and

(b) the actual funds spent thereon by the Government of Karnataka during 1997-98?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) and (b) An amount of Rs. 100 crores was sanctioned for Upper Krishna project Stage-I as Central Loan Assistance under Accelerated Irrigation Benefits Programme during 1997-98 against which Rs. 50 crores (50%) was released as 1st instalment in advance which has been fully utilised by the State Government.

Kaiga Power Plant

3067. SHRI K.H. MUNIYAPPA : Will the PRIME MINISTER be pleased to state:

(a) whether the work on Kaiga Atomic Power Plant in Karnataka is in progress;

(b) if so, the details thereof; and

(c) the time by which the KAPP is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE) : (a) Yes, Sir.

(b) The overall progress of the construction activities of the Kaiga Project so far is about 88%. Prestressing work is in progress for the dome of reactor building-2, the casting of which was completed in March 1998. Other works including piping and reinforcement are in progress.